

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
NEW DELHI**

PRINCIPAL BENCH COURT NO. IV

Customs Appeal No. 53524 / 2018

(Arising out of Order-in-Appeal No. 206-207 (SM)/Cus/JPR/2018 dated 26.07.2018 passed by the Commissioner of Customs(Appeals), Central Excise and Central Goods & Service Tax, Jaipur)

Trust Marketing

CC-207-210, Gole Market

Jawahar Nagar, Jaipur

Appellant

VERSUS

Commissioner of Customs

Jaipur I

Respondent

APPEARANCE:

Shri B L Narasimhan, Advocate for the Appellant

Shri Rakesh Kumar, Authorized Representative for the Respondent

CORAM :

HON'BLE MR. C L MAHAR, MEMBER (TECHNICAL)

HON'BLE MS. RACHNA GUPTA, MEMBER(JUDICIAL)

FINAL ORDER NO. 51229 /2019

DATE OF HEARING : 23/05/2019

DATE OF DECISION : 16/9/2019

PER C L MAHAR :

The appeal is allowed. For order, see order of date in Customs Appeal No. 53523 of 2018.

(Pronounced in the open Court on 16/9/2019)

(Rachna Gupta)
Member(Judicial)

ss

(C. L. Mahar)
Member(Technical)